

Abattoirs

2462. SHRI S.P. JAISWAL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Central Government provide grants for setting up abattoirs; and

(b) if so, the amount of grant provided to each State during last three years, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) Yes, Sir. A statement giving details of the amount of grants provided by the Ministry of agriculture (Department of Animal Husbandry and Dairying), for setting up of abattoirs, to various States, during the last three years, is as under :

(Rupees in lakhs)

Name of State	1993-94	1994-95	1995-96
1. Andhra Pradesh	65.00	-	230.00
2. Assam	42.60	-	-
3. Himachal Pradesh	-	40.75	-
4. Kerala	45.00	79.80	40.75
5. Madhya Pradesh	-	148.00	-
6. Maharashtra	-	148.01	-
7. Punjab	-	-	19.52
8. Sikkim	22.24	-	-
9. Tamil Nadu	98.00	-	-
10. Tripura	46.00	-	-
11. Uttar Pradesh	81.01	78.75	335.48

[English]

Dal and Wular Lake

2463. SHRI MUKHTAR ANIS : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether any scheme for dredging and restoring the Dal Lake and Wular Lake in Jammu and Kashmir is under implementation;

(b) the objective of the scheme in terms of the area and depth of the lakes and purity of their water;

(c) if so, the total cost of the scheme and the quantum of Central assistance for the scheme; and

(d) the amount spent and the Central funds released so far for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) Government of Jammu & Kashmir is implementing a scheme for restoration of Wular lake with 100% Central assistance. Dal lake has been

proposed for restoration under National Lake Conservation Plan. The area of restoration of Wular Lake is 3232.5 hectares. The area for dredging and restoration of Dal Lake is 1500 Hectares.

(c) and (d) Central assistance provided for Wular Lake is Rs. 46.28 lakhs. The estimated cost for restoration of Dal lake is Rs. 334.00 crores. The cost will be shared on 50:50 basis between the Central Government and the State Government.

[Translation]

Illegal Guest Houses

2464. SHRI JAYSINH CHAUHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of unauthorised guest houses and hotels operating in Delhi till February, 1997;

(b) if so, the number of the pending cases; and

(c) the number of cases disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) There were, as of February, 1997, 407 hotels/guest houses operating unauthorisedly in the National Capital Territory of Delhi, out of which the legal action is pending at various stages against 404 establishments and the remaining three have since been closed down.

[English]

Agricultural Production in N.E. States

2465. SHRI VIJAY PATEL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is an improvement in the agricultural production in North-Eastern States during the last three years;

(b) if so, the details thereof, State-wise and crop-wise; and

(c) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) to (c) The production of various major crops grown in the North Eastern States comprising Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland and Tripura during the last three years has been fluctuating depending upon rainfall and weather and other agro-climatic conditions.

A statement giving the production of foodgrain crops, jute/mesta, sugarcane, ginger and oilseeds for 1993-94; 1994-95 and 1995-96 and fruits and vegetables for 1991-92, 1992-93 and 1993-94 (latest available) in North Eastern States is enclosed.